

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ELECTRO POLES PRODUCTS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	ELECTRO POLES PRODUCTS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	20/03/2007
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN U27101WB2007PTC114288
5. Address of the registered office and principal office (if any) of corporate debtor	1B, Ramlochan Mullick Street, Kolkata-700073
6. Insolvency commencement date in respect of corporate debtor	13.12.2019 (Order received on 04.01.2020)
7. Estimated date of closure of insolvency resolution process	09.06.2020
8. Name and registration number of the insolvency professional acting as interim resolution professional	Jayshree Bhandari Regn. No: IBB/PA001/IP-P01174/2018-19/11838
9. Address and e-mail of the interim resolution professional, as registered with the Board	Sunrise Towers, Flat 5L, 134B Beliaghata Road, Kolkata-700015 Email: ip.bhandarijayshree@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Diamond Prestige, Room No.113, 41A, A/C Bose Road, Kolkata-700017 Email: clrp.epppl@gmail.com
11. Last date for submission of claims	17.01.2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Nor applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not applicable
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ELECTRO POLES PRODUCTS PRIVATE LIMITED on 13.12.2019 (order received on 04.01.2020). The creditors of ELECTRO POLES PRODUCTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 17.01.2020 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of Interim Resolution Professional Jayshree Bhandari Interim Resolution Professional IBBI/PA001/IP-P01174/2018-19/11838 Date : 07.01.2020 Place : Kolkata	



Jayshree Bhandari

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